

Shahel

THC

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT  
KARKARDOOMA COURTS, DELHI.

ORDER

Pursuant to the directions issued vide order bearing No. 18/DHC/Gaz/G-7/VI.E.2 (a)/2023 dated 26.04.2023 of Hon'ble High Court of Delhi, I have been directed by Ld. Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi, that the following Judicial Officers posted at Karkardooma Courts, Delhi, shall hold their Courts in Room Numbers as mentioned against their names, w.e.f. 28.04.2023.

Sl. No.	Name of the Officer	Court Room No.
1.	Ms. Poonam Singh, Digital Traffic Court, East District, Karkardooma Courts, Delhi.	Court Room No. 403, 4 <sup>th</sup> Floor, New Court Building
2.	Sh. Sachin, Digital Traffic Court, North East District, Karkardooma Courts, Delhi.	Court Room No. 404, 4 <sup>th</sup> Floor, New Court Building

*Mayank*  
(Mayank Mittal)  
ACJ-cum-CCJ-cum/ARC (East District)  
Karkardooma Courts, Delhi

No. 3975-87 /Pr. D&SJ (East)/KKD/Delhi

Date: 26/4/2023

Copy for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District Judge & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge, North East, Karkardooma Courts, Delhi.
5. The Administrative Civil Judge, North-East & Shahdara District, Karkardooma Courts, Delhi.
6. Officers Concerned.
7. The Chief Public Prosecutor, East, North East & Shahdara District, Karkardooma Courts, Delhi.
8. The Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
9. The Incharge, Care Taking Branch/Facilitation Centre/PRO/Computer Branch/CMM Office, East/ North East & Shahdara District, Karkardooma Courts, Delhi.
10. Notice Board.
11. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
12. For uploading on LAYERS.
13. Concerned File.

*Mayank*  
ACJ-cum-CCJ-cum/ARC (East District)  
Karkardooma Courts, Delhi